

National Company Law Tribunal
Allahabad Bench
Allahabad

93(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016.

NAME OF THE COMPANY: Shri Rakesh Kumar Garg & Anr.

Vs.

M/s Bijnor Engg. Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	MR. ARUN SAXENA	ADV	} Rec. No. L	Khaline
2.	MR. NIALINI	ADV		

Order dated 23.09.2016

**CP No. 93(ND)/2015 Shri Rakesh Kumar Garg & Anr. Vs. M/s
Bijnor Engg. Pvt. Ltd. & Ors.**

The petitioner Mr. Shubham Agarwal is absent and on his behalf an Advocate Shri Vivek Srivastava represents that Mr. Shubham Agarwal is not keeping well. However, the rejoinder has not been filed on his behalf. At the request of the counsel for respondent matter is ordered to be listed on 21.10.2016 for final reply. Both sides shall complete pleadings and in also file documentary evidence, if any in the meanwhile.

List the matter on 21.10.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 23.09.2016